

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.286 of 1994

Thursday this the 24th day of March, 1994.

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. K. Yesudas, Part-time Sweeper,
Telecom Centre, Shanmugham Road,
Ernakulam.Applicant

(By Advocate Mr. M. V. Somarajan)

Vs.

1. The Superintendent, Central Telegraph Office, Ernakulam, Cochin-16.
2. Smt. Anna PD, Acting Sweeper, C.T.O. Cochin-16.
3. The Sr. Supdt. Telegraph Traffic, Ernakulam, Cochin-16.
4. The Chief General Manager, Telecom, Trivandrum.
5. Union of India, represented by its Secretary, Ministry of Communications, New Delhi.Respondents

(By Advocate Mr. K. Lakshmi Narayanan)
ACGSC (R1, 3, 4&5)

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

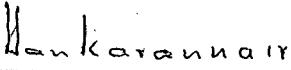
Applicant submits that his working time which had been ten hours a day has been reduced to three hours a day and that he has been practically deprived of his livelihood. It is said that he had been working for long years. We think the matter should receive sympathetic consideration at the

hands of 1st respondent before whom Annexure A4 representation is pending. We trust that he will look into the facts of the case and mete out sympathetic treatment to the extent possible to the applicant.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 24th March, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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